

सरकार स्वयं के निर्यात के लिये विरतीय सहायता देती है।

(ख) निर्यातकों को अन्तर्राष्ट्रीय स्पर्धी-मूल्य के माध्यम पर जो नौतल-पर्यन्त निष्कूलक मूल्य प्राप्त होते हैं वे देशीय मूल्यों से कम हैं।

Tea Gardens in Assam

3516. Shri B. N. Shastri: Will the Minister of Commerce be pleased to state:

(a) whether Government propose to constitute a Corporation for running the un-economic tea gardens in Assam which are closed or are going to be closed shortly; and

(b) if so, the details thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) Does not arise.

Railway Lands

3517. Shri B. N. Shastri:
Shri Suraj Bhan:

Will the Minister of Railways be pleased to state:

(a) the total acres of arable land under the Indian Railways;

(b) the percentage of that land leased out for cultivation in terms of acreage;

(c) the amount the Railway Authorities received as revenue or rent from the lessees during the year 1965-66; and

(d) whether Railways propose to organise a farming squad to grow food on the land thus available?

The Minister of Railways (Shri C. M. Peonacha): (a) Approximately 60,000 acres.

(b) Approximately 60,000 acres, which works out to 67 per cent.

(c) Rs. 4.07 lakhs.

(d) No. However, the Zonal Railways have been asked to permit the owners of adjoining fields, in the case of land between stations and the railway employees in the case of land within station limits, to cultivate the surplus Railway land, free of charge upto June 1968.

B.G. Line from Siliguri to Jogighopa

3518. Shri B. N. Shastri: Will the Minister of Railways be pleased to state:

(a) whether the construction of the Broad Gauge line from Siliguri to Jogighopa on the North-East Frontier Railway has been completed;

(b) if so, when the line will be thrown open for running passenger trains; and

(c) whether it is proposed to ply a Railway ferry from Jogighopa to Pancaratna over the Brahmaputra?

The Minister of Railways (Shri C. M. Peonacha): (a) and (b). The Siliguri-Jogighopa new B.G. line has already been completed and opened for passenger traffic from 1st January, 1968.

(c) There is no such proposal.

दिल्ली जंक्शन पर धोशगढ़

3519. श्री रघुबीर सिंह शास्त्री :
श्री प्रकाशबीर शास्त्री :
श्री शिवकुमार शास्त्री :
श्री रामजीबाल शास्त्री :
श्री रामबल्लभ शास्त्री :
श्री कर्तुन सिंह भदौरिबा :
डा० हर्ष प्रकाश पुरी :

क्या देखके भंजी यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली जंक्शन पर दिन में लगभग दो बार इस बात की घोषणा की जाती है कि उस दिन जन्म

गाड़ी में सयन डिब्बा घबरा बूझरे दर्जे का डिब्बा नहीं लगाया जायगा तथा यात्री अपने किराये की राशि वापिस ले सकते हैं;

(ख) क्या यह भी सच है कि यह घोषणा गाड़ी चलने से केवल 20 या 25 मिनट पहले ही की जाती है; और

(ग) क्या सरकार को मालूम है कि सचानक ही ऐसी घोषणा की जाने से यात्रियों को बहुत कठिनाई होती है तथा सरकार ने उसे रोकने के लिये क्या कार्यवाही की है ?

रेलवे मन्त्री (श्री वे० ए० पुनावा) :

(क) जी हां । जब कभी कोई डिब्बा क्षतिग्रस्त हो जाता है और उसे गाड़ी के साथ नहीं लगाया जा सकता, तो इस तरह की घोषणाएं की जाती हैं ।

(ख) डिब्बा उपलब्ध न होने की सूचना मिलने ही यथासम्भव शीघ्र इस तरह की घोषणाएं की जाती हैं । कृंक अधिकतर यात्री गाड़ी छूटने के समय से केवल 20 या 25 मिनट पहले स्टेशन पर आते हैं, इसलिए उम घत्रिध में पहले की अपेक्षा अधिक बार घोषणाएं की जाती हैं ।

(ग) जी हां । यात्रियों को यथासम्भव वकल्पिक म्यान देने का प्रबन्ध किया जाता है ।

Overbridge near Gandi-Ganj (S.C. Div.)

3520. **Shri M. N. Reddy:** Will the Minister of Railways be pleased to state:

(a) whether Government have any scheme under consideration for the construction of an over-bridge across the railway line near Gandi-Ganj in Nizamabad Town in South Central Railway;

(b) if so, the action taken to undertake its construction; and

(c) if not, the reasons for the delay?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). The Railways construct road over/under bridges in replacement of busy level crossings provided the schemes are sponsored by the State Government and provided the State Government or the Road authority agree to bear their share of the cost as required under the extant rules.

No firm proposal for provision of a road over-bridge in replacement of the existing level crossing at Gandi-Ganj in Nizamabad Town has so far been sponsored by the Government of Andhra Pradesh. As and when the State Government do so, and indicate the year in which they would be able to find funds for their share of the cost and also to take in hand the construction of the approaches, the Railways will correspondingly take necessary action for construction of the bridge structure.

(c) Does not arise.

Nizamabad Railway Station

3521. **Shri M. N. Reddy:** Will the Minister of Railways be pleased to state:

(a) whether Government have any proposal for the construction of Retiring Rooms and enlargement of First and Second Class waiting rooms at Nizamabad Railway Station on the Kachiguda-Manmad M.G. Line;

(b) whether there is also a proposal for the construction of latrines, served by septic tanks, in the first and second class waiting rooms; and

(c) if so, the action taken in regard to the proposed constructions?

The Minister of Railways (Shri C. M. Poonacha): (a) No. A proposal in this connection was however discussed in Divisional Railway Users' Consultative Committee, but on examination was not found justified.

(b) No.

(c) Does not arise.